# Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting due for 22.03.2012 but actually held on 10.04.2012

The meeting No.49/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) due for 22.03.2012 but actually held on 10.04.2012 in Room No.110 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Asstt. Director	DC (MSME)
5.	Shri P.P. Pasricha. FTDO	DGFT

The agenda for meeting No.49/AM-12 dated 22.03.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 49/84-ALC3/2011 MEETING DATE : 22.03.2012

	Case No.:2/43/84-ALC3/2011	1 3	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Deferred
	HQ File :01/84/050/00305/AM12/	RLA File :04/24/040/00214/AM12/	Lic.No/Date:0410130299	Defer Date:19.04.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 19.04.2012.

Case No.:23/49/84-ALC3/2011	Party Name: SHANKAR PACKAGINGS LIMITED	02 02 2012	Status: Approved
HQ File :01/84/050/00375/AM12/	RLA File :03/95/040/00672/AM12/	Lic.No/Date:0310671642 19.12.2011	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per decision taken by NC-VII in similar case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Flexible intermediate bulk	951 MT	Polypropylene	859.09 MT (1.05
	containers net contents of		Granules	Kg/Kg content in the
	exports: Polypropylene			export product
	Granules: 818.18 MT.,		HDPE Granules	4.46 MT (1.05
	HDPE Granules:4.25 MT,			Kg/Kg content in the
	Masterbatch			export product
	Antifibrillant:12.27 MT,		Masterbatch	13.50 MT (1.10
	Masterbatch White: 6.14		Antifibrillant	Kg/Kg content in the
	MT, Masterbatch			export product
	Colour:3.68 MT,		Masterbatch White	6.75 MT (1.10
	Conductive Black:6.55 MT,			Kg/Kg content in the
	LLDPE:40.95,			export product
	LDPE:40.95, UV Stabiliser		Relevant Masterbatch	4.048 MT (1.10
	Masterbatch: 18 MT		Colour	Kg/Kg content in the

	export product
Relevant Conductive	7.205 MT (1.10
Black	Kg/Kg content in the
	export product
LLDPE	43 MT (1.05 Kg/Kg
	content in the export
	product
LDPE	43 MT (1.05 Kg/Kg
	content in the export
	product
U.V. Stabilizer	18.36 MT (2% of the
Masterbatch	Resin content in
(containing not more	Export product.
than 20% U.V.	
Stabilizer) where	
Export product	
contains U.V.	
Stabilizer	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:33/49/84-ALC3/2011	1	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
HQ File :01/84/050/00385/AM12/		Lic.No/Date:0610025211 23.12.2011	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that import quantity in Sq. Meter has not been provided. From the information available, import quantity in Sq. meter cannot be calculated since width variation is 12 MM to 100 MM. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:1/46/84-ALC3/2011	-	22 02 2012	Status: Approved
HQ File :01/84/050/00334/AM12/		Lic.No/Date:0510313218 03.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/03/2012-13/Hosy., dated 09.04.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	MANTA-01, 100%	882 Pcs.	100% Polyester Knitted other	572 Kgs.
	Polyester Knitted Pile		Pile Polar (fleeced) twin solid	
	Blankets, GSM-220+/-		fabric, GSM-220+/-10%,	
	10%, Size-140X190		Width 140X190	
			100% Polyester tape, width 2"	202 Meters
			100% Polyester Velcro Tape,	17 Meters
			width 1"	
			Vinyl Bag Polypropylene	891 Pcs.
			39X15 cms.	
2.	MANTA-02, 100%	1388 Pcs.	100% Polyester Knitted other	1319 Kgs.
	Polyester Knitted Pile		Pile Polar (fleeced) full solid	
	Blankets, GSM-220+/-		fabric, GSM-220+/-10%,	
	10%, Size-180X220		Width 180X220	
			100% Polyester tape, width 2"	318 Meters
			100% Polyester Velcro Tape,	27 Meters
			width 1"	
			Vinyl Bag Polypropylene	1402 Pcs.
			40X18 cms.	

3.	MANTA-04, 100% Polyester Knitted Pile Blankets, GSM-220+/-	960 Pcs.	100% Polyester other Pile Polar (fleeced) Printed twin fabric, GSM-220+/-10%,	624 Kgs.
	10%, Size-140X190		Width 140X190 100% Polyester tape, width 2" 100% Polyester Velcro Tape, width 1"	220 Meters 19 Meters
			Vinyl Bag Polypropylene 39X15 cms.	970 Pcs.
4.	MANTA-05, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-180X220	26714 Pcs.	100% Polyester Knitted other Pile Polar (fleeced) Full Printed fabric, GSM-220+/-10%, Width 180X220	25378 Kgs.
			100% Polyester tape, width 2" 100% Polyester Velcro Tape, width 1"	
			Vinyl Bag Polypropylene 40X18 cms.	26981 Pcs.
5.	MANTA-03, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-127X152	783 Pcs.	100% Polyester Knitted other Pile Polar (fleeced) small Printed fabric, GSM-220+/- 10%, Width 127X152	375 Kgs.
			100% Polyester tape, width 2"	179 Meters
			100% Polyester Velcro Tape, width 1"	16 Meters
			Vinyl Bag Polypropylene 38X14 cms.	791 Pcs.
6.	MANTA-06, 100% Polyester Knitted Pile	1700 Pcs.	100% Polyester Knitted other Pile Baby Microfibre fabric,	456 Kgs.

Blankets, GSM-220+/- 10%, Size-75X100		GSM-300+/-10%, Width 75X100	
		100% Polyester tape, width 2"	389 Meters
		100% Polyester Velcro Tape, width 1"	34 Meters
		Vinyl Bag Polypropylene 38X14 cms.	880 Pcs.
MANTA-07, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-140X190	2011 Pcs.	100% Polyester Knitted other Pile Polar (fleeced) Printed twin fabric, GSM-220+/-10%, Width 140X190	350 Kgs.
		100% Polyester tape, width 2"	461 Meters
		100% Polyester Velcro Tape, width 1"	40 Meters
		Vinyl Bag Polypropylene 38X14 cms.	1041 Pcs.
MANTA-08, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-140X190	348 Pcs.	100% Polyester Knitted other Pile Polar (fleeced) Printed twin fabric, GSM-220+/-10%, Width 140X190	226 Kgs.
		100% Polyester tape, width 2"	80 Meters
		100% Polyester Velcro Tape, width 1"	7 Meters
		Vinyl Bag Polypropylene 38X14 cms.	180 Pcs.
MANTA-09, 100% Polyester Knitted Pile Blankets, GSM-220+/-	26714 Pcs.	100% Polyester Knitted other Pile Polar (fleeced) Full Printed fabric, GSM-220+/-10%, Width 180X220	5120 Kgs.
	MANTA-07, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-140X190  MANTA-08, 100% Polyester Knitted Pile Blankets, GSM-220+/- 10%, Size-140X190  MANTA-09, 100% Polyester Knitted Pile	MANTA-07, 100% Polyester Knitted Pile Blankets, GSM-220+/-10%, Size-140X190  MANTA-08, 100% Polyester Knitted Pile Blankets, GSM-220+/-10%, Size-140X190  MANTA-09, 100% Polyester Knitted Pile Blankets, GSM-220+/-10%, Size-140X190  MANTA-09, 100% Polyester Knitted Pile Blankets, GSM-220+/-	Tow, Size-75X100   Town   To

			100% Polyester tape, width 2"	1234 Meters
			100% Polyester Velcro Tape,	106 Meters
			width 1"	
			Vinyl Bag Polypropylene	2791 Pcs.
			40X18 cms.	
10.	MANTA-10, 100%	2300 Pcs.	100% Polyester Knitted other	400 Kgs.
	Polyester Knitted Pile		Pile Baby Polar (fleeced)	
	Blankets, GSM-220+/-		Printed fabric, GSM-220+/-	
	10%, Size-75X100		10%, Width 75X100	
			100% Polyester tape, width 2"	527 Meters
			100% Polyester Velcro Tape,	45 Meters
			width 1"	
			Vinyl Bag Polypropylene	1191 Pcs.
			28X8.5 cms.	
11.	MANTA-11, 100%	1200 Pcs.	100% Polyester Knitted other	208 Kgs.
	Polyester Knitted Pile		Pile Baby Polar (fleeced)	
	Blankets, GSM-220+/-		embroidered fabric, GSM-	
	10%, Size-75X100		220+/-10%, Width 75X100	
			100% Polyester tape, width 2"	275 Meters
			100% Polyester Velcro Tape,	24 Meters
			width 1"	
			Vinyl Bag Polypropylene	621 Pcs.
			28X8.5 cms.	

The GSM should match in both import and export.

Case No.:30/49/84-ALC3/2011 Party N		- J		Meet No/Date:49/84-ALC3/2011 2.03.2012	Status: Approved	
HQ File :01/84/050/00382/AM12/				ic.No/Date:0510314084 0.01.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went throughout this case. Accordingly, Committee after deliberations in consultation with representatives of techniques.						
present in 1	the meeting decided to ratify th	e Advance Aut	horization issued in this c	case as detailed below:-		
S.No.	Export Product	Export Quantity	Import item	Quantity allowed		
1.	100% cotton Denim Fat Girls Boot cut jeans, GSM- 350+/-10%, Style: 192302/		100% cotton Der fabric, GSM-350+/-10	nim 4524 Sq. meter (@ 1.925 Sq. meter per piece)		
	325004		65% Polyester, 33 cotton dyed fabric, GS 105+/-10%	5% 705 Sq. meter 5M-		
			Snap Fastners	2350 set		
			Rivets	9400 set		
			Fusible interlining	705 Sq. meter		
2.	100% cotton Denim Girls Flared Long Dress with wide belt, GSM-180+/-	1	100% cotton Der fabric, GSM-180+/-10	nim 7238 Sq. meter (@ 1.925 Sq. meter per piece)		
	10%, Style: 193343/	′	Snap Fastners	3760 set		
	234890		Fusible interlining	1504 Sq. meter		
3.	99% Cotton 1% Spandex	7800 Nos.	99% Cotton 1% Span	dex 15015 Sq. meter (@)		

Girls Denim Jeans, GSM-	Denim fabric, GSM-	1.925 Sq. meter per
370+/-10%, Style:0929,	370+/-10%	piece)
0948	70% Polyester 30%	2340 Sq. meter
	cotton printed fabric,	
	GSM-105+/-10%	
	Snap Fasteners	7800 set
	Rivets	46,800 set
	Elastic of relevant width	7410 meter
	Zip fasteners	7800 Nos.
	Fusible interlining	2106 Sq. meter

The GSM should match in both import and export.

	Case No.:13/49/84-ALC3/2011 Party Name: LFW F			Name: LFW HA	IR PVT. LTD.	- 11	Meet No/ 22.03.2012	Date:49/84-AI 2	LC3/2011	Status: Approved			
	HQ File :01/84/050/00365/AM12/ RLA File :08/24/040/00			)234/AM12/	- 11	Lic.No/Da 11.01.2012	ate:0810107663 2	3					
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-												
6		S.No.	1	t Produc		J	Export Quantity	Import iter			Quantity all	1	
		1.	Hair contai	wigs ning 472	of 25 Kgs	Polyester s. Polyester		Polyester licence is		(This as per	5237.7 (including	Kgs. 2%	

	fiber	para 4.7 of H.B. AM 2009-14 & subject to fixation of norms by ALC in Delhi).	,			
The R A shall be advised to take necessary action subject to compliance of other usual conditions						

Case No.:36/49/84-ALC3/2011	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved		
HQ File :01/84/050/00388/AM12/	RLA File :07/21/040/00697/AM12/	Lic.No/Date:0710085501 13.01.2012			
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly Committee after					

deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per decision taken by NC-VII in similar case as detailed below:-

	<u>.                                      </u>				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Flexible intermediate bulk containers; content: PP 9,89,091.00 Kgs. UV 19,782 Kgs. LLDPE 1,00,000 Kgs.	11,08,873 Kgs.	PP Granules  UV Stabilizer Granules  LLDPE Granules	10,38,545.55 Kgs (1.05 Kg/Kg content in the export product 20,177.64 Kgs (1.02 Kg/Kg content in the export product 1,05,000 Kgs. (1.05	
				Kg/Kg content in the export product	

Case No.:7/46/84-ALC3/2011		22 02 2012	Status: Approved
HQ File :01/84/050/00340/AM12/		Lic.No/Date:0510314950 18.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, taking in cue from SION J-195, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies jacket made of 66%	4655 Nos.	66% cotton 34%	10,241 Sq. meter
	cotton 34% Polyester dyed		Polyester dyed woven	(@ 2.20 sq. meter
	woven fabric, GSM-240(+/-		fabric, GSM-240(+/-	per piece)
	10%), Style No.4013335		10%)	
2.	Ladies jacket made of 66%	324 Nos.	66% cotton 34%	712.8 Sq. meter
	cotton 34% Polyester dyed		Polyester dyed woven	(@ 2.20 sq. meter
	woven fabric, GSM-240(+/-		fabric, GSM-240(+/-	per piece)
	10%), Style No. 4013335P		10%)	
3.	Ladies jacket made of 66%	1207 Nos.	66% cotton 34%	2655.4 Sq. meter
	cotton 34% Polyester dyed		Polyester dyed woven	(@ 2.20 sq. meter
	woven fabric, GSM-240(+/-		fabric, GSM-240(+/-	per piece)
	10%), Style No. 4013335L		10%)	
4.	Ladies jacket made of	4655 Nos.	100% Polyester dyed	7774 Sq. meter
	100% Polyester dyed		woven fabric (Lining),	
	woven fabric (Lining),		GSM-50(+/-10%)	
	GSM-50(+/-10%), Style			
	No.4013335			
5.	Ladies jacket made of	324 Nos.	100% Polyester dyed	541 Sq. meter
	100% Polyester dyed		woven fabric (Lining),	

	woven fabric (Lining), GSM-50(+/-10%), Style No.4013335P		GSM-50(+/-10%)	
6.	Ladies jacket made of 100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%), Style No.4013335L	1207 Nos.	100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%)	2317 Sq. meter
7.	Ladies jacket made of 52% Linen 48% Rayon dyed woven fabric, GSM-195(+/- 10%), Style No.4103336	4260 Nos.	52% Linen 48% Rayon dyed woven fabric, GSM-195(+/-10%)	9372 Sq. meter (@ 2.20 sq. meter per piece)
8.	Ladies jacket made of 52% Linen 48% Rayon dyed woven fabric, GSM-195(+/- 10%), Style No.4103336P	376 Nos.	52% Linen 48% Rayon dyed woven fabric, GSM-195(+/-10%)	827.2 Sq. meter (@ 2.20 sq. meter per piece)
9.	Ladies jacket made of 52% Linen 48% Rayon dyed woven fabric, GSM-195(+/- 10%), Style No.4103336L	1156 Nos.	52% Linen 48% Rayon dyed woven fabric, GSM-195(+/-10%)	2543.2 Sq. meter (@ 2.20 sq. meter per piece)
10.	Ladies jacket made of 100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%), Style No.4103336	4260 Nos.	100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%)	6901 Sq. meter
11.	Ladies jacket made of 100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%), Style	376 Nos.	100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%)	609 Sq. meter

	No.4103336P			
12.	Ladies jacket made of 100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%), Style No.4103336L	1156 Nos.	100% Polyester dyed woven fabric (Lining), GSM-50(+/-10%)	2185 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

HQ File :01/84/050/00364/AM12/	Case No.:12/49/84-ALC3/2011	5	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
	HQ File :01/84/050/00364/AM12/			Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not obtained the recommendations of Ministry of Environment & Forests and Department of Chemicals & Petro-Chemicals, Ministry of Chemical & Fertilizers in this case. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	-	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved
HQ File :01/84/050/00366/AM12/		Lic.No/Date:3010082772 18.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after

deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
	1.	Acrylic dyed yarn (under	6,50,000	Acrylic Fibre	4,21,500 Kgs.
		worsted system)(1.11 Kg/Kg	Kgs.	1.5 D-3.5 D	
		content in export product)		Acrylic Fibre 5-7D	3,00,000 Kgs.
				Cationic Dyes 100%	13,000 Kgs.
10				strength ionic character	
				cationic	
				Chemicals viz.	As applied for
				Retarder/Levelling	subject to*
				Agent, Softener	
				(Hydrophilic/Cationic/	
				Bulky/Silicon), Non-	
				Ionic (Washing Agent),	
				Acetic Acid, Anti Static	
				Agent, Softener, Flakes	
				Wax Roll, Textile Grade	As applied for
				Wax	subject to *

<sup>\*</sup>The import of dyes and chemicals may be restricted to 14% of FOB value within the overall CIF value of the licence in terms of General Note for Textiles at S.No.5.

Case No.:2/49/84-ALC3/2011	Case No.:2/49/84-ALC3/2011 Party Name: PALM FIBRE (INDIA)		Status:
	PRIVATE LIMITED	22.03.2012	Approved

	HQ File :01/8	84/050/00354/AM12/	A File :10/24/040/00	D062/AM12/ Lic.No/D 23.01.201	ate:1010047829 2	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of the present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-						- II
11	S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
	1. Vinyl backed coir mats or mattings natural or bleached, stencilled or plain		, ,	Vinyl backed coir mats or mattings natural or bleached coir backed with PVC resin	meter	
	The R.A. s	hall be advised to take necessa	ry action subject	to compliance of other usua	l conditions.	1

	Case No.:38/49/84-ALC3/2011	Party Name: INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Deferred				
12	HQ File :01/84/050/00390/AM12/	RLA File :50/24/040/00011/AM12/	Lic.No/Date:5010001195 24.01.2012	Defer Date: 10.5.2012				
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 10.05.2012.							

		Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Deferred
13	HQ File :01/84/050/00391/AM12/	Lic.No/Date:5010001194 24.01.2012	Defer Date: 10.05.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 10.05.2012.

Case No.:3/49/84-ALC3/2011	1 3	00 00 0010	Status: Approved
HQ File :01/84/050/00355/AM12/		Lic.No/Date:0510315833 30.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

Ш	present in t	The infecting accided to rathly the ri	a variet i ratio	EZACIOTI IDDACCI III CIIID CADC AD	actanea ociovi.
	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
	1.	Ladies full sleeves blouse made	6410 Nos.	1 2	· 1
		of 100% pure linen dyed		woven fabric, GSM-	(@ 3.08 sq. meter
		woven fabric, GSM-92+/-		92+/-10%	per piece)
		10%, Style:11203539			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	22 02 2012	Status: Approved
HQ File :01/84/050/00358/AM12/		Lic.No/Date:0510315828 30.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		

114

	1.	Girls shorts made of 100%	19,875	100% cotton	printed	23,300 Sq. meter
		cotton printed woven fabric,	Nos.	woven fabric,	GSM-	
		GSM-63+/-10%, Style		63+/-10%		
15		No.148982, Smocked shorts				
	2.	Girls shorts made of 100%	8580 Nos.	100% cotton	printed	10,039 Sq. meter
		cotton printed woven fabric,		woven fabric,	GSM-	
		GSM-63+/-10%, Style 63+/-10%				
		No.149074/BC, Smocked				
		shorts				
	3.	Infants shorts made of 100%	2900 Nos.	100% cotton	printed	3741 Sq. meter
		cotton printed woven fabric,		woven fabric,	GSM-	
		GSM-63+/-10%, Style		63+/-10%		
		No.149074/BC				

The GSM should match in both import and export.

	Case No.:7/4	49/84-ALC3/2011	Party Name: G	AURAV INTERI	NATIONAL		Meet No/Date:49/84-A 22.03.2012		Status: Approved
	HQ File :01/8	84/050/00359/AM12/	RLA File :05/2	l l			Lic.No/Date:051031583 30.01.2012	0	
	Decision:	The Committee con	sidered the c	ase as per ag	genda alongwith ot	her releva	ant papers and went	through	the details
	submitted	in this case. Accord	dingly, Comm	ittee after delil	perations in consul	tation witl	n representatives of t	echnical	authorities
	present in t	the meeting decided t	o ratify the A	dvance Author	rization issued in thi	is case as	detailed below:-		
16	S.No.	Export Product		Export	Import item		Quantity allowed		
				Quantity					
	1. Ladies top made of 100			5600 Nos.	100% Polyester	printed	12,600 Sq. meter		
Polyester printed woven fabric,					woven fabric,	GSM-			
	GSM-88+/-10%,				88+/-10%				
		Style:188269, 9142	233						

	The GSM should match in both import and export.  The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.								
	Case No.:8/49/84-ALC3/2011					Meet No/Date:49/84- ALC3/2011 22.03.2012		Status: Approved	
	HQ File :01/	84/050/00360/AM12/	F	RLA File :05/23/040/00413/AM12/		Lic.No/Date:0 30.01.2012	0510315836	:	
	<b>Decision:</b>	The Committee considered the conside	ase as per	agenda alongwith other relev	ant papei	rs and went	through th	ne details	
	submitted	in this case. Accordingly, Comm	ittee after de	eliberations in consultation with	h represe	entatives of t	echnical a	uthorities	
	present in	the meeting decided to ratify the A	dvance Auth	orization issued in this case as	detailed	below:-			
17	S.No.	Export Product	Export	Import item	Quantit	y allowed			
			Quantity						
	1.	Ladies top made of 100%	13,940	100% Polyester dyed	16,200	Sq. meter			
		Polyester dyed woven fabric, GSM-90+/-10%,	Nos.	woven fabric, GSM-90+/-10%		-			

Style:280389

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:9/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected				
18	HQ File :01/84/050/00361/AM12/	RLA File :05/23/040/00412/AM12/	Lic.No/Date:0510315832 30.01.2012	Reject				
	has not given drawing/design, CAD/Cawas unable to finalise the norms and co	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given drawing/design, CAD/CAM, measurement of the export product in this case. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.						

	Case No.:11/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected		
	HQ File :01/84/050/00363/AM12/		Lic.No/Date:0510315834 30.01.2012	Reject		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed the has not given drawing/design, sketch, CAM, measurement of the export product and CAD is not legible in the of above, the Committee was unable to finalise the norms and constrained to reject the case.						
	RLA may take suitable consequential action accordingly.					

20	Case No.:16/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected	
	HQ File :01/84/050/00368/AM12/		Lic.No/Date:0510315826 30.01.2012	Reject	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given drawing/design, CAD/CAM, measurement of the export product in this case. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.				

Case No.:17/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	22 02 2012	Status: Approved
HQ File :01/84/050/00369/AM12/	1	Lic.No/Date:0510315831 30.01.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

- He	present in the frieding decided to fathy the field and father father bode in this case as detailed below.					
	S.No.	Export Product	Export	Import item	Quantity allowed	
			Quantity			
	1.	Girls top made of 100%	7650 Nos.	100% cotton printed	7080 Sq. meter	
		cotton printed woven fabric,		woven fabric, GSM-	_	
		GSM-82+/-10%, Style		82+/-10%		
		No.149046 Tutum Ruf Top				
	2.	Infants top made of 100%	5010 Nos.	100% cotton printed	4609 Sq. meter	
		cotton printed woven fabric,		woven fabric, GSM-		
		GSM-82+/-10%, Style		82+/-10%		
		No.149046 Tutum Ruf Top				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II II				- 11	l l		Status: Approved	
HQ File :01/84/050/00356/AM12/		II II		ll ll	Lic.No/Date:1310038616 31.01.2012			
	<b>Decision:</b>	The Committee considered	the case as pe	er agenda alongwit	th other re	elevant papers a	and went th	rough the details
	submitted	in this case. Accordingly, C	ommittee after	deliberations in co	nsultation	with representa	atives of tec	chnical authorities
	present in t	the meeting decided to ratify	the Advance A	uthorization issued	in this cas	e as detailed be	low:-	
	S.No.	Export Product	Export	Import item		Quantity allow	/ed	
			Quantity					
22	1.	Polypropylene	5,00,000	Polypropylene	Chips/	5,25,000	Kgs	
		Multifilament yarn	Kgs.	Granules/Resin		(including	5%	
						wastage)		
				U.V. Stabiliser,	Master-	5,000 Kgs ((	@1% of	

21

	batch, (Additive Master-batch containing 20% U.V. Stabiliser	export quantity)			
	Spin finish oil	50 Kgs (@ 0.01% of			
		export quantity)			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

Case No.:10/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved	
HQ File :01/84/050/00362/AM12/	II .	Lic.No/Date:0510315992 31.01.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and is of the view that				

firm may also mention the size of export product i.e. 200" length and 50" width in the application form. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Scarf made of 100%	1030 Nos.	100% silk dyed woven	1133 Sq. meter
	silk dyed woven fabric, GSM-		fabric, GSM-50+/-10%	(@ 1.10 Sq.
	50+/-10%, Style No.6203479			meter per piece)

The GSM should match in both import and export.

Case No.:15/49/84-ALC3/2011	2	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
HQ File :01/84/050/00367/AM12/		Lic.No/Date:0510315985 31.01.2012	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given drawing/design, size of export product (Cushion cover) in this case. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	Case No.:29/49/84-ALC3/2011	1	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected	
	HQ File :01/84/050/00381/AM12/		Lic.No/Date:0510316019 01.02.2012	Reject	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed					

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given CAD/CAM, measurement chart, size specification of the export product. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	II - <sup>3</sup>	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved
HQ File :01/84/050/00383/AM12/		Lic.No/Date:0210173410 01.02.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

present in the meeting decided to rathy the rid value ridinorzation issued in this case as detailed					
S.No.	Export Product	Export	Import item	Quantity allowed	
		Quantity			
1.	Grey/dyed finished modacrylic	270.00	Acrylic fibre modacrylic	171.720 Kgs.	
	blended fabrics containing	Kgs.	staple fibre upto 3.00		
	modacrylic and cotton,		denier		
	Modacrylic:162.00 Kgs,				

Cotton:108.00 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:32/49/84-ALC3/2011	Party Name: LUMENS INDIA	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved
HQ File :01/84/050/00384/AM12/		Lic.No/Date:0210173519 02.02.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Para Aramid Gloves	850 Pair	Para Aramid fabric 650	466.200 Sq.
			GMS per sq. meter, width	meter
			100 Cms.	
2.	Para Aramid Gloves with	1400 pair	Para Aramid fabric 370	485.720 Sq.
	leather		GMS per sq. meter, width	meter
			105 Cms.	
3.	Para Aramid Gloves with	1340 pair	Fabric Linen/ Metallised,	295 Sq. meter
	leather and fabric linen/		Width 105 Cms.	
	metallised			
4.	Industrial leather hand gloves	32,000 pair	Interlock lining	4000 meter
	with Twaron/ Kevlar interlock		Twaron/Kevler knitted	
	lining inside		lining for use in industrial	
			leather hand gloves 200	
			GMS per sq. meter, width	
			160 Cms.	

Case No.:25/49/84-ALC3/2011	1	22 02 2012	Status: Approved
HQ File :01/84/050/00377/AM12/		Lic.No/Date:0510316662 06.02.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies skirts with lining upper 100% Poly Chiffon print fabric	2598 Nos.	100% Poly Chiffon print fabric, GSM-83+/-10%	(@ 1.5 sq. meter
	lining 100% Poly Chiffon solid fabric, GSM-83+/-10%		100% Poly Chiffon solid fabric, GSM-83+/-10%	per piece)  2598 Sq. meter (@ 1 sq. meter
			,	per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:26/49/84-ALC3/2011		Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
20	HQ File :01/84/050/00378/AM12/		Lic.No/Date:0510316753 07.02.2012	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement of export item, placement of panel in CAD given not in order. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	Case No.:27/49/84-ALC3/2011	3	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
	HQ File :01/84/050/00379/AM12/		Lic.No/Date:0510316752 07.02.2012	Reject
30	<b>Decision:</b> The Committee considered	1 0	* *	* *

has not given measurement of export item, placement of panel in CAD given not in order. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	Case No.:28/49/84-ALC3/2011	1 -	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected	
	HQ File :01/84/050/00380/AM12/		Lic.No/Date:0510316754 07.02.2012	Reject	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement of export item, placement of panel in CAD given not in order. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.				

RLA may take suitable consequential action accordingly.

		Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Deferred
32	HQ File :01/84/050/00392/AM12/	Lic.No/Date:5010001217 08.02.2012	Defer Date: 10.05.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 10.05.2012.

Case No.:5/49/84-ALC3/2011	Party Name: TOZAI SAFETY PVT.LTD	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
HQ File :01/84/050/00357/AM12/	RLA File :02/24/040/00206/AM12/	Lic.No/Date:0210173856 09.02.2012	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that on the export side at Srl. No.1, type of fabric has not been clearly spelt out. On the export side at Srl. No.2, no calculation sheet has been given. No justification and stage-wise wastage has been given in the import side. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

		Party Name: INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Deferred
34	HQ File :01/84/050/00393/AM12/			Defer Date: 10.05.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 10.05.2012.

	Case No.:18/49/84-ALC3/2011	9	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
25	HQ File :01/84/050/00370/AM12/		Lic.No/Date:0510317429 10.02.2012	Reject:

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that no style number in export side, no CAD/CAM, no measurement sheet of export product has been given by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:37/49/84-ALC3/2011		Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
HQ File :01/84/050/00389/AM12/		Lic.No/Date:0410133638 10.02.2012	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given manufacturing process, stage-wise wastage and justification of import in this case. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:22/49/84-ALC3/2011	1 -	22 02 2012	Status: Approved
HQ File :01/84/050/00374/AM12/	RLA File :05/23/040/00449/AM12/	Lic.No/Date:0510317500 13.02.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

<u> </u>	in mothing accided to rathly the rr			
S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Infants and girls top made of	9800 Nos.	100% Cotton dobby	10,780 Sq, meter
	100% Cotton dyed dobby,		dyed fabric, GSM-	
	GSM-105+/-10%, Style		105+/-10%,	
	No.149058/166199		100% Cotton dyed	1960 Sq. meter
			fabric, GSM-105+/-10%	
			Elastic with relevant	2940 meter
			width	
			Sensor tags	9800 Nos.
2.	Girls skirts made of 71%	6830 Nos.	71% Cotton 28%	7649.600 Sq.

		Cotton 28% Polyester 1% Spandex Denim, GSM-330+/-10%, Style No.910477		Polyester 1% Spandex denim fabric, GSM-330+/-10%	meter
				65% Polyester 35% cotton dyed fabric, GSM-105+/-10%	2390.500 Sq. meter
				Fusible interlining	1366 Sq. meter
$\parallel_{37}\mid$				Snap Fasteners	6830 set
				Rivets	13,660 set
				Elastic with relevant width	7171.500 meter
				Sensor tags	6830 Nos.
	3.	Girls Sequenced flared jeans made of 69% Cotton 30% Polyester 1% Spandex denim, GSM-300+/-10%, Style	3530 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-300+/-10%	6989.400 Sq. meter
		No.173332		65% Polyester 35% cotton dyed fabric, GSM-105+/-10%	1059 Sq. meter
				Fusible interlining	1023.700 Sq. meter
				Snap Fasteners	3530 set
				Elastic with relevant width	3706.500 meter
				Sensor tags	3530 Nos.
				Polyester Sequence Rolls	52,950 meter
	4.	Girls romper with belt made of	730 Nos.	100% Cotton Denim	1715.500 Sq.
		100% Cotton Denim, GSM-		fabric, GSM-170+/-10%	meter
		170+/-10%, Style No.589989		Fusible interlining	401.500 Sq.

						meter
				Sensor tags		730 Nos.
The GSM should match in both import and export.						
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.						

38	Case No.:24/49/84-ALC3/2011	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected		
	HQ File :01/84/050/00376/AM12/	RLA File :05/23/040/00448/AM12/	Lic.No/Date:0510317498 13.02.2012	Reject	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that no CAD/CAM, measurement sheet and calculation sheet of export product has been given by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.				

	Case No.:21/49/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected		
39	HQ File :01/84/050/00373/AM12/	RLA File :05/23/040/00454/AM12/	Lic.No/Date:0510317778 15.02.2012	Reject:		
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that no CAD/CAM, measurement sheet and calculation sheet of export product has been given by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.					

Case No.:20/49/84-ALC3/2011	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected
HQ File :01/84/050/00372/AM12/	Lic.No/Date:0610025962 16.02.2012	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that no details, no justification of import item has been given by the applicant firm. Therefore, the Committee was unable to co-relate with import and export item. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.

		22 02 2012	Status: Approved
HQ File :01/84/050/00371/AM12/		Lic.No/Date:0210174444 21.02.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that no CAD/CAM, no measurement of export product has been given by the applicant firm. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting, taking in cue from SION J-166, decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Coveralls made of:- Dyed	10,000	Dyed woven fabric	40,050 Sq. meter
	woven fabric composed of	Nos.	composed of synthetic	(@ 4.05 sq. meter
	synthetic staple fiber of		staple fiber of polyamide;	per piece).
	polyamide; Type: EN 23,		Type: EN 23, width:58",	
	width:58", weight: 4.5 OZ/		weight: 4.5 OZ/ YD2,	
	YD2, GSM-152+/-10% (Net		GSM-152+/-10%	
	content of fabric: 42,380.95			
	Sq. meter)			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

41

42		3	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected		
	HQ File :01/84/050/00351/AM12/		Lic.No/Date:3110053221 29.02.2012	Reject		
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that no CAD/CAM, sketch, drawing/design, measurement sheet and calculation sheet of export products has been given by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.					

43	Case No.:1/49/84-ALC3/2011	Party Name: ARROW TEXTILES LTD	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Rejected	
	HQ File :01/84/050/00353/AM12/	RLA File :31/83/040/00230/AM12/	Lic.No/Date:3110053308 07.03.2012	Reject	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed width and GSM of the export product has not been given by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.  RLA may take suitable consequential action accordingly.				

Case No.:34	/49/84-ALC3/2011	Party Name: SKY IND	USTRIES LIMITED	Meet No/Date:49/84-ALC3/2011 22.03.2012	Status: Approved	
HQ File :01/8	34/050/00386/AM12/	RLA File :03/95/040/00	0816/AM12/	Lic.No/Date:0310685715 12.03.2012		
submitted i	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-					
S.No.	Export Product	Export	Import item	Quantity allowed		
		Quantity				

	1.	Self adhesive hook tape	10,000	Narrow woven fabric i.e.	4393.93 Kgs.
		containing the following: Net	Kgs.	Hook Tape	
44		content of hook tape under			
44		EO4307.776 Kgs. net weight		Hot melt adhesive glue	3701.05 Kgs.
		of hot melt adhesive glue under			
		EO: 3701.05 Kgs. net weight			
		of RP under EO:10000 Kgs.			
	2.	Self adhesive loop tape	10,000	Narrow woven fabric i.e.	4361.04 Kgs.
		containing the following: Net	Kgs.	Loop Tape	
		content of loop tape under			
		EO:4275.532 Kgs. net weight		Hot melt adhesive glue	3580.760 Kgs.
		of hot melt adhesive glue under			
		EO: 3580.760 Kgs. net weight			
		of RP under EO:10000 Kgs.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:35/49/84-ALC3/2011	22.02.2012	Status: Approved
HQ File :01/84/050/00387/AM12/	Lic.No/Date:0310685760 12.03.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per decision taken by NC-VII in similar case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Flexible intermediate bulk	949.070	Relevant	859.9 MT (1.05
	containers: Net contents of	MT	Polypropylene	Kg/Kg content in the
	exports: Relevant		Granules	export product

Polypropylene Granules:	HDPE Granules	4.46 MT (1.05
818.18 MT., HDPE		Kg/Kg content in the
Granules:4.25 MT, Master		export product
batch Antifibrillant:12.27	Master batch	13.50 MT( 1.10
MT, Master batch White:	Antifibrillant	Kg/Kg content in the
6.14 MT, Master batch		export product
	Relevant Master batch	6.754 MT (1.10
Conductive Black: 6.55 MT,	White	Kg/Kg content in the
LLDPE:80 MT, UV		export product
Stabiliser Master batch	Relevant Master batch	4.048 MT (1.10
(containing not more than	Colour	Kg/Kg content in the
20% U.V. Stabiliser): 18		export product
MT	Conductive Black	7.205 MT (1.10
		Kg/Kg content in the
		export product
	LLDPE	84 MT (1.05 Kg/Kg
		content in the export
		product
	U.V. Stabilizer Master	`
	batch (containing not	
	more than 20% U.V.	Export product.
	Stabilizer) where	
	Export product	
	contains U.V.	
The R A shall be advised to take necessa	Stabilizer	1 177

(46)

Case No.500	M/s Niyaz Apparels, Chennai
NC 49/AM-12, dt.22.3.2012	File No.01/84/162/344/AM-12/DES-V
Ratification of input output norms for Advance Licence No. 0410012050 dated 01.02.2001 Techno	
Velocity Pant (Boys Pant) under para 7.5 of HBP.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, as per sample provided by the applicant firm, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Techno Velocity pant made out	83,000	100% Polyester mesh as	62,250 Sq. meter
	of 100% Nylon Taslon fabric	Nos.	lining	(@ 0.75 Sq.
	with 100% Polyester mesh			meter per piece
	fabric		65% Polyester 35%	11,537 Sq. meter
			cotton 1/1/Poplin p/dyed	(@ 0.139 Sq.
			fabric for pocketing	meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(47)

• /	
Case No.501	M/s Viraj Exports Pvt. Ltd., Noida
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/474/AM-07/DES-V
Ratification of input output norms against Advance Authorisation No. 0510297920 dated 16.01.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to withdraw this item

from agenda. The Chairman, Norms Committee-V has desired to arrange a meeting with JDG(Policy) to discuss the case with him.

<del>-</del> (48)

Case No.502	M/s Richa & Co., New Delhi
NC 49/AM-12, dt. 22.03.2012	File No.01/84/50/417/AM-09/DES-V
Ratification of input output norms against Advance Authorization No. 0510232641 dated 16.12.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

(49)

	Case No.503	M/s Richa & Co., New Delhi
	NC 49/AM-12, dt.22.03.2012	File No.01/84/50/408/AM-09/DES-V
Ratification of input output norms against Advance Authorisation No.0510232231 dated 08.12.2008.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

(50)

	Case No.504	M/s Richa & Co., New Delhi
	NC 49/AM-12, dt.22.3.2012	File No.01/84/50/336/AM-09/DES-V
Ratification of input output norms against Advance Authorisation No.0510228994 dated 08.10.2008.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

(51)

Case No.505	M/s Richa & Co., New Delhi
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/172/AM-09/DES-V
Ratification of input output norms against Advance Authorisation No.0510222684 dated 24.06.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

#### (52)

Case No.506	M/s Gaurav International, Gurgaon
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/139/AM-11/DES-V
Ratification of input output norms for A	Advance Licence No.0510267555 dated 06.07.2010 under para
4.7 HBP.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

## (53)

<u> </u>		
Case No.507	M/s Gaurav International, Gurgaon	
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/04/AM-11/DES-V	
Ratification of input output norms for Advance Authorisation No.0510260196 dated 10.03.2010 under		
para 4.7 HBP.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

### (54)

Case No.508	M/s Gaurav International, Gurgaon
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/138/AM-11/DES-V
Ratification of input output norms for Advance Licence No.0510267556 dated 06.07.2010 under para 4.7 HBP.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012

(55)

Case No.509	M/s Gaurav International, Gurgaon	
NC 49/AM-12, dt. 22.3.2012	File No.01/84/50/194/AM-11/DES-V	
Ratification of input output norms for Advance Licence No.0510269439 dated 06.07.2010 under para		
4.7 HBP.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.05.2012.

\*\*\*\*\*